

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **09.04.2026** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 196/2026	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	
2.	Comp App (AT) (CH) (Ins) No. 204/2026 For Condone Delay IA No. 587/2026	Bank of Maharashtra Vs V. Nalini & 2 Ors	Mr. T Ravichandran	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 185/2026 For Stay IA No. 540/2026 For Exemption IA No. 541/2026 (With Defects)	Cholamandalam Investment and Finance Company Ltd Vs Nithiyantham Ramachandran C, Liquidator of Srivatsa International Pvt Ltd & 2 Ors.	Mr. Kishore Balasubramaniam	
4.	Comp App (AT) (CH) (Ins) No. 128/2026 (With Defects)	Handum Industries Ltd & Anr. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. K Jayasudha	
5.	Comp App (AT) (CH) (Ins) No. 129/2026 (With Defects)	Handum Industries Ltd & Anr. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. K Jayasudha	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5

7.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional Docs IA No. 29/2025	Bihari Lal Chakravarti RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors	Mr. Kanishk Khetan	Mr. Menon- R3
8.	IA No. 134/2026 (For Condone Delay) in Comp App (AT) (CH) No. 08/2026	Bhawarlal Bhagrajji & 4 Ors. Vs Jindutt Safe Vaults Pvt Ltd & 5 Ors.	Mr. Srenik S Jain	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
10.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2
12.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt. Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. J Manivannan R2
13.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2

14.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
15.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 3 Ors. WITH	Mr.AG Sathyanarayana	Mr. Pawan Jhabakh R4, R5
16.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr.AG Sathyanarayana	Mr. P Sidharthan, Spl Public Prosecutor
17.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Pavan Kumar Kachibhatla Party-in-person	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
18.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
19.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalasamy Ganesh Babu, RP of Vasan Medical Center Pvt Ltd & Anr	Mr. B Vijay	
20.	Comp App (AT) (CH) (Ins) No. 353/2024	Government of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay Mr. G Dinesh Kumar	Mr. Sriram Venkatavaradan- R1 Mr. T Ravichandran R2
21.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4

22.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyannarayana	Mr. MS Viswanathan
23.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyannarayana
24.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
25.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	
26.	Comp App (AT) (CH) No. 117/2025	Gracious Coffee Pvt Ltd Vs Registrar of Companies, Ernakulam WITH	Mr. Akhil Suresh	Mr. Avinash Krishnan Ravi
27.	Comp App (AT) (CH) No. 118/2025	Emil Traders Pvt Ltd. Vs Registrar of Companies, Ernakulam	Mr. Akhil Suresh	Mr. Avinash Krishnan Ravi
28.	Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd & Anr.	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator Mr. Varun Srinivasan R2
29.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FlSmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd.	Mr. T Ravichandran	Mr. Akhil Bhansali

30.	Comp App (AT) (CH) (Ins) No. 349/2025 For Additional Docs IA No. 1043/2025	Anurada Chemicals Vs Synaptics Labs Pvt Ltd	Mr. Y Suryanarayana	
31.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkata Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
32.	Comp App (AT) (CH) (Ins) No. 491/2025 For Stay IA No. 1395/2025	Southern Power Distribution Company of Telangana Ltd. Vs Trident Sugars Ltd & 2 Ors	Mr. Adithya Reddy Mr. Vikram P Jain	Mr. S Kishandan Mr. Akhil Bhansali R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
34.	Comp App (AT) (CH) (Ins) No. 154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
35.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
36.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt Ltd & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar R2
37.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No. 503 & 504/2022	P Dot G Constructions Pvt Ltd Vs KR Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P. Jagadeesan- R1
38.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd & 5 Ors	Mr. TK Bhaskar	Mr. Vinod PV Ms. Reetha D - R1
39.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana R2

40.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renegies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
41.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024 Part Heard	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5 Mr. Ravi Rajagopalan R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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